

Title : Regarding passing of the Disaster Management Bill, 2005 by the Rajya Sabha at its sitting held on the 28<sup>th</sup> November, 2005.

**MESSAGE FROM RAJYA SABHA**

**AND**

**BILL AS PASSED BY RAJYA SABHA**

**SECRETARY-GENERAL:** Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Disaster Management Bill, 2005 which has been passed by the Rajya Sabha at its sitting held on the 28<sup>th</sup> November, 2005."

Sir, I lay on the Table the Disaster Management Bill, 2005, as passed by Rajya Sabha on the 28<sup>th</sup> November, 2005.

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**12.04½ hrs.**